

[translation]

**SHRI RAM NAGINA MISHRA** (Salem-  
pur) : Mr. Speaker Sir, I have given a  
notice of calling Attention Motion. Two  
different prices for sugarcane have been  
fixed in Uttar Pradesh .. [Interruptions]

**MR. SPEAKER** : There is nothing to  
worry. What are you doing? If there is  
really any issue, please do. Speak.

12.10 hrs.

STATEMENT RE FIRE ACCIDENT IN  
A COACH OF 14 DOWN AJMER-DELHI  
FAST PASSENGER TRAIN ON 29-11-87.

(English)

THE MINISTER OF STATE OF THE  
MINISTRY OF RAILWAYS (**SHRI  
MADHAVRAO SCINDIA**) : Sir, I deeply  
regret to apprise the House of an unfortu-  
nate fire accident to 14 Down Ajmer-Delhi  
Fast Passenger on the Jaipur Division of  
Western Railway. At about 16.15 hours  
on 29.11.87, while this train was running  
between Kishangarh and Mandawariya  
stations on the Ajmer-Phulera metre gauge  
section, 7th coach from the train engine, a  
II Class 3-Tier Sleeper, caught fire. The  
train had a load of 12 coaches and was  
hailed by a steam loco. The train was  
brought to a stop by alarm chain pulling from  
the affected as well as the adjacent coaches.  
I regret to report, however, that as a result  
of the accident, 2 persons sustained grievous  
injuries, 15 simple injuries and 24 persons  
lost their lives.

The injured have been admitted to the  
Civil Hospitals at Kishangarh and Ajmer.

Railway Medical Vans were rushed from  
Ajmer and Phulera. Railway Doctors  
rushed to the site by road with ambulances.  
Fire brigades were rushed from Kishangarh  
and Ajmer. Though the site of accident  
falls in the jurisdiction of Jaipur Division,  
Divisional Railway Manager and other  
officers from Ajmer also rushed to the site  
and both the divisions are co-ordinating  
relief work. General Manager, Western  
Railway and other officers have visited the  
site of accident. Member Traffic and

Member Mechanical, Railway Board, also  
rushed to the site from Delhi.

On receipt of information, I also pro-  
ceeded to Kishangarh and Ajmer, condoled  
with some of the bereaved families and  
visited the injured in the hospitals.

Ex-gratia payment to the injured and to  
the next of kin of the dead identified so far,  
has already been made.

Commissioner of Railway Safety will  
hold a statutory enquiry. Prima-facie,  
it would appear that the fire started  
due to some inflammable article being  
carried by a passenger in the affected coach.

**SHRI NAWAL KISHORE SHARMA**  
(Jaipur) : I would request you to have a  
discussion on this. The ex-gratia compen-  
sation which has been paid, is too meagre.  
It should be raised

**MR. SPEAKER** This is your right, I  
will see.

**SHRI RAM DHAN** . Accidents are  
happening frequently.

**SHRI RAJ KUMAR RAI** : The Rail  
Minister should resign. Just by raising  
and discussing we will not gain anything.

**SHRI RAM DHAN** : Rail accidents are  
taking place. Shri Madhavrao Scindia  
should resign. When the late Shri Lal  
Bahadur Shastri was the Railway Minister,  
he set an example by resigning.

12-10 hrs.

MATTERS UNDER RULE 377

(English)

- (i) Need for expansion of Integrated  
Child Development Projects in  
Orissa.

**SHRIMATI JAYANTI PATNAIK** : The  
most important centrally sponsored scheme  
in the area of child development is Integrat-  
ed Child Development Scheme. This